## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 2738 TO BE ANSWERED ON 10.05.2016

#### **Pollavaram Project**

### 2738. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the proposal sent by the State Government of Andhra Pradesh regarding lifting the ban permanently on construction of the Pollavaram project;
- (b) if so, the details thereof;
- (c) whether any action has been taken by the Ministry in this regard and if so, the details thereof; and
- (d) whether the Government has any timeline regarding the proposed implementation of the same?

#### ANSWER

# MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### (SHRI PRAKASH JAVADEKAR)

- (a) Yes, Madam.
- (b)&(c) Government of Andhra Pradesh has requested the Ministry of Environment, Forest & Climate Change (MoEFCC) to allow the construction works of Pollavaram Multipurpose Project. The MoEFCC after due consideration, in June 2015 permitted construction activity for a period of 1 year with certain conditions which include not to impound the reservoir till the issues with the neighbouring States of Odisha and Chhattisgarh are resolved.
- (d) No, Madam.

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